

**Ministry of Finance
(Department of Revenue)
Authority for Advance Rulings
(Central Excise, Customs & Service Tax)
Hotel Samrat, Kautilya Marg, New Delhi**

Monthly statement of receipt and disposal of RTI Applications/Appeals

(F.Y.: 2017-2018)

MONTH	O.B.	RECEIPT		DISPOSAL					
		Received during the period (including cases transferred from other Public Authority)		No. of cases transferred to other Public Authorities u/s 6(3) of RTI Act, 2005		Decisions where requests/ appeals rejected		Decisions where requests/ appeals accepted	
		Application	Appeal	Application	Appeal	Application	Appeal	Application	Appeal
1	2	3	4	5	6	7	8	9	10
APRIL 2017	01	NIL	NIL	01	NIL	NIL	NIL	NIL	NIL
May 2017	NIL	02	NIL	NIL	NIL	NIL	NIL	02	NIL
June, 2017	NIL	02	NIL	NIL	NIL	NIL	NIL	02	NIL
July, 2017	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
Aug, 2017	NIL	05	NIL	03	NIL	NIL	NIL	02	NIL